

Name of the Corporate Debtor: Bombay Rayon Fashions Limited ; Date of Commencement of CIRP: 07-06-2022; List of Creditors as on: 06-10-2022; Name of IP: Mr. Satish Kumar Gupta; Process Number: 1; Last 5 digit of registration number: 10056

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	66909837964	2	66909837964	95.20	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	5	163738783	5	163738783	0.23	0	0	0	Annexure 4
5	Operational creditors (Workmen)	379	269889770	311	13685767	0.02	0	0	256204003	Annexure 5
6	Operational creditors (Employees)	161	97956736	65	24904516	0.04	0	0	73052220	Annexure 6
7	Operational creditors (Government Dues)	22	6098705904	14	448213082	0.64	0	0	5650492822	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	346	8343205847	327	2724123080	3.88	0	0	5619082767	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	Annexure 9
Total		915	81883335004	724	70284503192	100.00	0	0	11598831812	